

with IMMARSAT, etc. have been completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) and (b) Yes Sir, the Sixth Plan envisages a substantial beginning of a phased programme to update and expand radio communication monitoring facilities in the country. The schemes approved under the Sixth Plan with an outlay of Rs. crores provide, among others, for the establishment of two new Monitoring Stations, provision of equipment to monitor VHF/UHF frequency bands upto 1 HGz, the setting up facilities to monitor the still higher microwave bands including emissions from geostationary satellites.

Of the two new Monitoring Stations proposed during the Sixth Plan, the first one at Vishakhapatnam has been established and is now effectively catering to the Monitoring needs in the South-eastern parts of the country including coastal areas. The second station at Bhopal is in the process of establishment and will cater to the monitoring needs of the central part of the country.

A new man-made Radio Noise Survey Unit has been established in Bombay and has proved useful. Modern equipment recently received, such as for VHF/UHF monitoring are being progressively brought into use. The first Microwave monitoring Terminal is programmed to become operational early in 1984. Other facilities are in various stages of progress.

(c) The construction of Videsh Sanchar Bhavan and Gateway Terminal Complex at Calcutta has not yet commenced. The laying of Westward Submarine Cable from Bombay to the Gulf Region and operation of facilities to work with INMARSAT are under the active consideration of the Government.

Completion of Trivandrum T. V. Centre

1223. PROF P. J. KURIEN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the stage of the work on Trivandrum T. V. Station at present; and

(b) the total amount spent so far thereon and the time by which it is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Building for TV Centre, Trivandrum is in an advanced stage of completion and is expected to be completed by March, 84. 10 KW TV transmitter is expected to be supplied by Dec, 1983. Order for colour studio equipment has been awarded.

(b) Total amount spent upto 30-9-83 is Rs. 290.11 lakhs. 10 KW TV transmitter is expected to be commissioned before the end of the VI plan period. Studio centre is expected to be commissioned during 1985-86.

Licence to CIPLA Manufacture Sulbutamol

1224. SHRI N. K. SHEJWALKER : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have issued a licence to CIPLA to manufacture sulbutamol at just double the prices at which Glaxo offered to manufacture it;

(b) if so, the consideration therefore at a time when Government are said to be anxious to make drugs available much cheaper and trying to reduce the prices of some of the essential medicines and the reasons for allowing such an exorbitant price for an essential drug; and

(c) whether an enquiry made by the Bureau of Industrial Costs and Prices has found that the cost of production of this drug by CIPLA is much less than the price being charged by the company but whether Government are keeping silent over the issue thereby allowing in disguise the monopolistic position for this company manufacturing and market-

ing Salbutamol much against the interest of the consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH) : (a) and (b) It was during 1975 that M/S. CIPLA had been granted an Industrial Licence for the manufacture of Salbutamol. During 1982 M's. Glaxo had offered to manufacture it at roughly half the price of the existing two units namely CIPLA and Fairdeal. However, they had not given full details to substantiate their claim.

(c) Study made by the Bureau of Industrial Costs and prices into the Cost structure of Salbutamol reveals a scope for reduction in price over the current declared price of Rs. 35 per gm. The recommendations of the BICP have been scrutinised and the revision in price is expected to follow soon.

Threat of Job Security in Industries Controlled by TNCS

1225. SHRI J. S. PATIL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether attention of Government has been drawn to a report appeared in Economic Times, New Dehli of 17 October, 1983 under the heading "TNCS a threat to job security" ;

(b) if so, whether Government have made any study in so far as job reductions resorted to by transnational corporations in the pharmaceutical industry are concerned;

(c) the steps Government propose to take to provide more job opportunities in the industries controlled by the TNCS; and

(d) whether Government propose to lay down any conditions to ensure regular creation of new jobs before granting letters of intents to such organisations ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHA-

BILITATION (SHRI DHARMAVIR) :

(a) Yes, Sir.

(b) No, Sir.

(c) and (d) In the applications for grant of industrial licences submitted by the different companies, there is a provision to indicate the volume of extra employment likely to be created under the proposal applied for and the details are given under various categories like managerial, skilled, semi-skilled workers etc.

Setting up of Project Development Authorities for Coal Companies

1226. SHRI KRISHNA CHANDRA HALDER: Will the Minister of ENERGY be pleased to state :

(a) whether Government are going to set up project development authorities for different coal companies;

(b) if so, details of the work to be done by these authorities ?

(c) the details of the structural concept of these authorities ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) to (c) There is no proposal under consideration of the Government to set up separate project development authorities in the Coal companies. However, with a view to expediting the execution of coal projects development have advised Coal India Limited to strengthen the project implementation machinery, within existing set up of Coal India Limited and its subsidiary Companies, by setting up separate management organisation for each project, backed by a more thorough system of monitoring of project execution.

Introduction of Electronic Operating System In Delhi Telephones.

1227. SHRI MOHAMMAD ASRAR AHMAD : Will the Minister of COMMUNICATIONS be pleased to state :